

of fertilizers by that year are expected to be 5.2 million tonnes of nitrogen and 1.8 million tonnes of P2O5. Since there will be a gap between indigenous production and requirements of fertilizers, further additional capacity will have to be created. Certain proposals for creation of such further additional capacity have been received and are being appraised.

Shortage of Kerosene Oil in Rural Areas

209. SHRI VIJAY PAL SINGH:
SHRIMATI ROZA
DESHPANDE:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether kerosene oil is rarely available in rural areas throughout India for the last few months;

(b) if so, the reasons therefor;

(c) the quota of kerosene for domestic consumption for each State: and

(d) what is the control price of kerosene and whether it is being sold in the black market?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) Distribution of Kerosene Oil for retail sale in rural and urban areas is made by the State Governments. While some complaints of shortage have been received from some States from time to time, no report of a general shortage in rural areas has been received during the last few months.

(b) and (c). A bulk quota is placed at the disposal of each State every month. Due however to the shortfall in availability it has not been possible to allocate kerosene oil to the full extent of their requirements. In July 1974 a cut of 30 per cent had to be

imposed. The State-wise actual quotas allotted for July 1974 are given below:—

State	Figures in Mts
	Total
Assam	6031
Arunchal Pradesh	6
Mizoram	75
Nagaland	142
Maghalaya	494
Manipur	365
Tripura	658
Andaman	21
West Bengal	14993
Bihar	10018
Orissa	4038
Gujarat	16360
Rajasthan	5211
Haryana	3112
Chandigarh	382
Himachal Pradesh	441
Punjab	9081
Andhra Pradesh	13881
Uttar Pradesh	18061
Madhya Pradesh	8491
Maharashtra	37370+ 1,000
Goa	6700
Kerala	751
Pondicherry	387
Karnataka	9615
Tamil Nadu	19083
Jammu and Kashmir	1030
Delhi	5873

(d) Kerosene price is regulated under the Kerosene (Fixation of Ceiling Price) Order, 1970. The actual selling price is determined by the State Governments and thus varies from place to place. State Governments are empowered to check any black marketing in kerosene.

Increase in Price of Naphtha used for Fertiliser Production

210. SHRI K. MALLANNA:
SHRI B S BHOURA.
SHRI SUKHDEO PRASAD
VERMA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state,

(a) whether the price of all Naphtha used for fertiliser production has been raised to Rs. 486 31 a tonne;

(b) if so, the reasons thereof;

(c) whether the price of Naphtha used for other purposes will remain unchanged at Rs. 1,000 per tonne; and

(d) if so, whether any revision in fertiliser prices is contemplated by Government?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) Yes, Sir.

(b) The price of Naphtha for fertilizers was increased from 1-6-1974 to reflect the increase in crude oil price upto \$ 4 48/bbl.

(c) Yes, Sir.

(d) The prices of the three nitrogenous fertilizers, viz., Urea, Ammonium Sulphate and Calcium Nitrate were recently increased from 1-6-1974, which took into account the increase in price of naphtha from that date. There is no proposal at present for further increase in prices.

Murder of Manager of Dining Car of Delhi-Bombay Janata Express

211. SHRI K. MALLANNA
SHRI D. B. CHANDRA
GOWDA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Manager of the dining car of the Delhi-Bombay Janata Express was shot dead at point blank range in the car by an armed guard on the 22nd May, 1974; and

(b) whether any investigation has been made in this regard and if so, the findings thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI): (a) Yes.

(b) The Government Railway Police, Godhra have registered a case under section 302 IPC and arrested the accused Police Constable. The investigation is in progress.

Agreements for Import of Crude Oil

212. SHRI RAGHUNANDAN LAL
BHATIA:
SHRI P. GANGADEB,
SHRI RAJA KULKARNI
SHRI GAJADHAR MAJHI.

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state.

(a) whether firm agreements for crude imports have been entered into by his Ministry?

(b) whether these cover the country's needs for imports of crude oil this year; and

(c) if so, how far these agreements will ease the supply position?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND